

ment guidelines/Medical Rules for the patients who happened to be unconscious/conscious admitted by the Police there;

(b) whether the said M.L.C. Report is sent by the hospital concerned to the respective Police Station;

(c) if so, how much time it takes to reach the MLC in the respective Police Station;

(d) whether the Reports of the X-rays taken in emergency condition of the concerned patients are delayed; and

(e) the details of X-ray taken in emergency conditions and reports were delayed for more than 72 hours in Deen Dayal Upadhyaya Hospital of Delhi during November and December, 1989 with reasons and justification of delay in each case?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). The information is being collected and will be laid on the table of the House.

Cooperative Societies for Powerloom Units

10072. SHRI G.S. BASAVARAJ:
SHRIMATI BASAVARAJES-
WARI:

Will the Minister of TEXTILES be pleased to state:

(a) whether small powerloom units propose to form cooperative societies for joint purchasing, joint processing and joint manufacturing;

(b) if so, whether any proposal in this regard has been submitted to Union Govern-

ment; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). State Governments have been requested to encourage the promotion of powerloom cooperative societies as well as to make contribution to their share capital so as to facilitate provision of financial assistance and marketing facilities to the powerloom sector.

Marketing of Hazardous drugs

10073. SHRI K. MANVENDRA
SINGH:
SHRI RAMGANESH KAPSE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of drugs being marketed in India which have been found hazardous and dangerous in other countries;

(b) names of the countries where these drugs have been withdrawn for human consumption; and

(c) the steps taken to ban the use of these drugs in India?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Out of the 44 drugs reported to be withdrawn in some countries of the world, 7 drugs have been allowed for continued marketing in the country in consultation with medical experts/expert bodies. The names of these 7 drugs along with the names of the countries where these drugs have been withdrawn is given in the Statement below;

(c) A conscious decision was taken in consultation with experts to allow continued marketing of above mentioned 7 drugs, like many countries in the world have done,

subject of a cautionary statement and contra-indication being given on the label and the package insert in some cases.